## HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION No. 91

Dated the 22nd October, 2020

Hon'ble the Chief Justice is pleased to No. HCM/1/96/BENCH/ constitute Single Bench Vacation court with the following Hon'ble Judge to take up urgent matters during the ensuing Puja Vacation starting from 23rd October, 2020 to 31st October, 2020 as shown below:-

## VACATION COURT

Sl.No.	Date	Hon'ble Judges for Vacation Courts
1.	28th October, 2020	Hon'ble Mr. Justice Kh. Nobin Singh

Further, it is informed that urgent matter pertaining to Civil and Criminal which is sought to be listed before the Vacation Court may be filed at hcmefiling@gmail.com till 1:00 p.m. of 27th October, 2020 (Tuesday). They shall be accompanied by applications for urgent listing before the Vacation Court clearly mentioning the reasons for urgency.

By Order etc.

Sd/-

## (Yumkham Rother) **REGISTRAR (JUDL.)** HIGH COURT OF MANIPUR Imphal, the 22<sup>nd</sup> October, 2020

No.HCM/1/96/BENCH/14953-72\_\_\_\_ Copy to:

- 1. The Advocate General, Govt. of Manipur.
- 2. The Registrar, Admin & Vigilance, High Court of Manipur.
- 3. The Govt. Advocate, Govt. of Manipur.
- 4. The President, High Court Bar Association, Manipur. For kind information and circulation
- 5. The President, AMBA, Manipur.
- 6. All the Jt. Registrars, High Court of Manipur.
- 7. All the Deputy Registrars, High Court of Manipur.
- 8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 9. All the Assistant Registrars, High Court of Manipur.
- 10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
- 11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.
- 12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
- 13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 14. The P.S to Registrar General, High Court of Manipur.
- 15. The System Analyst, High Court of Manipur for uploading the same to the Official
- 16.All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 17. The Court Masters, High Court of Manipur.
- 18. Guard File/Order Book.
- 19. Notice Board.
- 20. Concerned File.

**REGISTRAR** (JUDL)

- to the learned members